

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-06/2005/2551/ A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 24th March, 2023.

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. JJA/2957/2023, dtd 22.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2023 and permission to avail Restricted holiday on 19.04.2023, with station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 24.04.2023.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC. VII-06/2005/2552/A, dated 24-03-23.

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
A